

IN THE HIGH COURT OF ORISSA, CUTTACK

Realisation of Court Fees received towards NOT READY
Certified Copy Applications

Date : 30.05.2026

SL. No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	T.K.NAYAK	40933/2026	30.05.2026	WP (C) /15926/2026	10		C	
2	M MOHANTY	40939/2026	30.05.2026	ABLAPL/5664/2026	10		C	
3	SR SINGH	40940/2026	30.05.2026	ABLAPL/5671/2026	10		C	
4	M.ROUT	40961/2026	30.05.2026	WP (C) /17165/2026	10		C	
5	P.K.MOHANTY	40962/2026	30.05.2026	WP (C) /17184/2026	10		C	
6	M.ROUT	40963/2026	30.05.2026	WP (C) /17194/2026	10		C	
7	B BEHERA	40964/2026	30.05.2026	WP (C) /37595/2025	10		C	
8	N D TRIPATHY	40965/2026	30.05.2026	WP (C) /16268/2026	10		C	
9	K N SAHOO	40966/2026	30.05.2026	WP (C) /16268/2026	10		C	
10	D SAMAL	40969/2026	30.05.2026	CRLMC/5590/2025	10		U	
11	D K BISOI	40970/2026	30.05.2026	CMP/840/2026	10		U	
12	C.R.NAYAK	40972/2026	30.05.2026	CRLLP/115/2017	10		C	
13	J J SAHOO	40976/2026	30.05.2026	WP (C) /23161/2025	10		U	
14	R R SATAPATHY	40977/2026	30.05.2026	WP (C) /16749/2026	10		U	
15	R R SATAPATHY	40978/2026	30.05.2026	WP (C) /16795/2026	10		U	
16	C RANA	40979/2026	30.05.2026	WP (C) /13995/2026	10		U	
17	J K MOHANTY	40980/2026	30.05.2026	ABLAPL/3756/2026	10		U	
18	T MISHRA	40981/2026	30.05.2026	CRLMC/2365/2004	10		U	
19	Y DAS	40982/2026	30.05.2026	OJC/12957/2000	10		U	
20	P K AICH	40983/2026	30.05.2026	WP (C) /15767/2007	10		U	
21	N ROUT	40984/2026	30.05.2026	WP (C) /15914/2023	10		U	
22	P K DAS	40985/2026	30.05.2026	OJC/18148/1998	10		U	
				Total	220			

N I C (Software Team)